

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Review Application No.84/2004.

In Re:

Original Application No.279/2004.

Lucknow; this the day of 13 October, 2004.

HON'BLE SHRI JUSTICE S.R. SINGH, VICE CHAIRMAN.

HON'BLE SHRI S.P. ARYA, MEMBER (A).

Union of India through
The General Manager, Northern Railway, H.Q. Office,
Baroda House, New Delhi.

2. The Divisional Railway Manager, Northern Railway,
Hazratganj, Lucknow.

3. The Railway Board, Rail Bhawan, New Delhi through
its Chairman.

... Applicants.

By Advocate:-Anil Srivastava.

Versus.

Anurag Bhatnagar, aged about 41 years, son of R.S.D. Bhatnagar, resident of E 26/F, Charbagh Railway Colony, Johns Road, Lucknow.

2. Anil Kumar Pandey, aged about 35 years, son of Sri Amar Nath Pandey, Resident of E-4/B, T.I. residence, Prayag Railway Station, Allahabad.

3. Sanjay Kumar, aged about 32 years, son of late Motilal resident of 567/III, Anand Nagar, Alambagh, Lucknow.

4. Anand Prakash, aged about 37 years, son of Sri Ram Chandra Prasad, resident of 567/89, Jail Road, Anand Nagar, Alambagh, Lucknow.

... Respondents.

By Advocate:- -X-

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O R D E R

(BY HON'BLE SHRI JUSTICE S.R. SINGH, V.C.).

The Review petition has been filed seeking review of the order dated 21.7.2004 in terms of which O.A. was disposed of.

2. The O.A. was decided at admission stage vide order dated 21.7.2004. The review application has been filed on 6.10.2004 by a counsel other than the one who had argued the matter at the admission stage. Rule 17 of Central Administrative Tribunal (Procedure) Rules, 1987 provides that no application for review can be entertained unless it is filed within 30 days of the receipt of the copy of this order sought to be reviewed. The copy of the order sought to be reviewed was issued on 22.7.2004. The application for review is thus barred by time. The delay has not been satisfactorily explained.

3. In the circumstances therefore the review application is dismissed. No costs.

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(S.P. ARYA)
MEMBER (A)

RS
(S.R. SINGH)
VICE CHAIRMAN.

Dated:- 13 October, 2004.
Lucknow.
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